

(d) the number of such companies which have been taken over by Government, but are still closed down ; and

(e) the steps being taken to restart these for safeguarding the interests of the workers ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Some industries become sick every year.

(b) No, Sir.

(c) to (e) The number of units taken over by Government under Industries (Development and Regulation) Act since 1967 is 80. Out of these 28 units have been nationalised by the Central Government and 19 units have been nationalised by State Government while 4 units have been denotified and 2 units have been handed over to erstwhile owners and 27 units are still being managed under the provisions of Industries (Development and Regulation) Act.

**Complaints from Customers in Janpath Hotel, New Delhi about Wrong Billing**

4857. SHRI V. SREENIVASA PRASAD :  
SHRI RAMASHRAY PRASAD  
SINGH :

Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether the number of complaints from the clients and customers/guests of Janpath Hotel, New Delhi, regarding wrong billing has been increasing ;

(b) if so, whether the management had to refund huge amount against many of such complaints from the guests during the last three years ;

(c) the details thereof ;

(d) reports of the enquiries made in this regard ; and

(e) the penal action taken against those found responsible ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : (a) No, Sir. Three such complaints were received in 1982-83, two in 1983-84 and none in 1984-85.

(b) to (e) Do not arise.

**Assistance for Renovation of Hotel Kampala International in Uganda**

4858. SHRI SANAT KUMAR MANDAL : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether Uganda is seeking help from India to rehabilitate its biggest hotel, the Kampala International ;

(b) whether Milton Obote's Government had struck a \$22 million deal with India's Oberoi chain to renovate the hotel as reported in the 'Business Standard', of Calcutta of 14 November, 1985 ; and

(c) if so, the reasons why the India Tourism Development Corporation is not coming forward to clinch this deal with all its expertise and trained manpower ;

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : (a) and (b) The Ministry of Tourism of Uganda and India's Oberoi chain of hotels had entered into an agreement for operating hotel 'Kampala International' in Uganda subject to the same being renovated. The renovation was estimated to cost US \$ 22 million and according to the Indian party, a part of this was to be arranged as loan from the Exim Bank of India to the Government of Uganda. Discussion on this project is still being carried on between the parties.

(c) The India Tourism Development Corporation has not received any request for help in this regard.